

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 419
TO BE ANSWERED ON 21.07.2023

PRADHAN MANTRI MAHILA SHAKTI KENDRA YOJANA

†419. SHRI R.K. SINGH PATEL:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has introduced any interface on capacity building for safety and empowerment of women at block level under the Pradhan Mantri Mahila Shakti Kendra Yojana;
- (b) if so, the details thereof; and
- (c) the total number of blocks in Uttar Pradesh including Bundelkhand that have been identified under this scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. A third party evaluation study of MSK scheme was conducted by NITI Aayog in 2020. Taking into account the findings of the evaluation and in consultation with States/ UTs and stakeholders, the scheme has been discontinued with effect from 01.04.2022, while suitably incorporating appropriate provisions under other components of "Mission Shakti", an umbrella scheme for safety, security and empowerment of women launched by the Government with effect from 01.04.2022 for implementation during the Fifteenth Finance Commission period.

The umbrella scheme 'Mission Shakti' has two sub-schemes namely 'Sambal' and 'Samarthya' for greater efficiency, effectiveness and financial prudence. Benefiting from the learning from implementation of earlier scheme, a new component has been incorporated under 'Samarthya' sub- scheme i.e. Hub for Empowerment of Women (HEW), at National, State and District levels. HEW aims to facilitate inter-sectoral convergence of schemes and programs meant for women at the Central (NHEW), State/ UT (SHEW) and District (DHEW) levels with the mandate to create an environment in which women realize their full potential. The support under HEW provides for information dissemination, guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including access to healthcare, quality education, career and vocational counseling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy etc. across the country. All the districts of Uttar Pradesh, including districts in Bundelkhand are covered under the scheme. Under the Scheme, cost sharing between Centre and States is 60:40, except in respect of North Eastern and Special Category States, where the cost sharing ratio is 90:10 and for UTs without Legislature, it is 100% central funding.